

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/62/7/AMR/2019		7 of IBC	Stressed Assets Stabilization Fund Vs. Torus India Limited

ORDER

Present: Ms. N. Aishwarya, Proxy counsel for the FC.

Mr. G. Bhupesh, Ld. Counsel for the CD.

Additional Counter filed. At the request of the Proxy counsel for the FC,
for filing Rejoinder to the Additional Counter, list the matter on 06.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)